

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2304

ANSWERED ON:28.03.2012

BENEFITS OF RESERVATION

Laguri Shri Yashbant Narayan Singh;Tudu Shri Laxman

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the needy persons are not able to get the benefits of reservation meant for Scheduled Tribes (STs) as it has shrunk to a few people;
- (b) if so, the reaction of the Government thereto;
- (c) whether it is also a fact that only one group of STs in Rajasthan is getting the benefits of being ST and the tribes of the rest of the country are deprived of such benefits; and
- (d) if so, the action taken by the Government to ensure the benefits of reservation are given to only needy persons and the outcome of the said action?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a) to (d): Reservation at the rate of 7.5% in posts and services of the Central Government is continued to be available to all Scheduled Tribes who are included in the Presidential Orders issued by the Ministry of Tribal Affairs from time to time.

Tribe-wise data about representation of Scheduled Tribes in services of the Central Government is not centrally maintained.

All the tribes included in the Presidential Orders are equally eligible to receive the benefit of reservation.